

SUPREME COURT OF INDIA

CORRIGENDUM

In continuation of Result of Advocates-on-Record Examination, 2018 published on 23.02.2019, the name of Mr. Fabein Mathew Varghese (Roll No. 509) may be read as **Mr. Febin Mathew Varghese** and the name of Mr. Himanshu Chaudhary (Roll No. 717) may be read as **Himanshu Sharma**.


(P.K.GERA)

Registrar (Admn. M)/ Secretary
Board of Examiners